

# **HIGH COURT OF JUDICATURE AT PATNA**

Memo No. 81305 /A.D. (Rules)

Dated 27<sup>th</sup> September, 2025

## **CIRCULAR ORDER NO. 05 /2025**

**Subject: Order dated 29.07.2025 passed by this Hon'ble Court in Miscellaneous Appeal No. 954 of 2016 (Kamlesh Prasad @ Kamlesh Singh Vs. Chhatia Devi).**

In compliance with the observation made by this Hon'ble Court in para- 4 of the Order dated 29.07.2025 passed in Miscellaneous Appeal No. 954 of 2016 (Kamlesh Prasad @ Kamlesh Singh Vs. Chhatia Devi), the following directions are issued:-

- 1. The Principal District and Sessions Judges, as well as the Principal Judges of the Family Courts, shall be duty-bound to comply with and adhere to all judicial orders promptly without undue delay and within the time frame stipulated therein, thereby ensuring the proper administration of justice.**

The aforementioned instructions shall be followed scrupulously henceforth by all concerned and its non-compliance shall be viewed seriously.

**By order of the Court**

**(IX-19-2025)**

**Adm. (Rules) Dept.**

  
**Registrar General**

Memo No. 81306-379 /AD (Rules)

Dated, the 27<sup>th</sup> September, 2025

Copy forwarded to:-

1. All the Principal District & Sessions Judges of Bihar
2. All the Principal Judges, Family Court of Bihar through concerned Principal District and Sessions Judge.

For information and necessary action.

  
Registrar General

Memo No. 81380 /AD (Rules)

Dated, the 27<sup>th</sup> September, 2025

Copy forwarded to the Deputy Registrar (IT) of this Court with a direction to upload this circular order on the official website of the Court.

  
Registrar General

Memo No. 81381 /AD (Rules)

Dated, the 27<sup>th</sup> September, 2025

Copy forwarded to the S.O. I/c, M.A. Section, Patna High Court, Patna for information and necessary action.

  
Registrar General